

| Sl. No. | Name of State/UT | Approved outlay (Rs. in lakh) | Amount released (Rs. in lakh) |
|---------|-----------------------------|----------------------------------|----------------------------------|
| 1. | Gujarat | 5842.60 | 842.600 |
| 2. | Maharashtra | 4092.60 | 692.600 |
| 3. | Goa | 1653.50 | 153.500 |
| 4. | Karnataka | 2711.90 | 211.900 |
| 5. | Kerala | 4356.00 | 356.000 |
| 6. | Tamil Nadu | 4408.00 | 808.000 |
| 7. | AP | 3267.00 | 267.000 |
| 8. | Orissa | 2765.75 | 265.750 |
| 9. | West Bengal | 3353.40 | 353.400 |
| 10. | Puducherry | 544.50 | 44.500 |
| 11. | Lakshadweep | 936.80 | 136.800 |
| 12. | Daman and Diu | 668.35 | 68.350 |
| 13. | Andaman and Nicobar Islands | 2603.90 | 77.788 |
| TOTAL | | 37204.300 | 4278.188 |

Dacoities and murders committed on suburban trains

1405. SHRI VARINDER SINGH BAJWA :
SHRI RAJEEV CHANDRASEKHAR :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of dacoities and murders committed on the suburban trains running between Delhi and the adjoining towns in the National Capital Region during 2009 and so far this year, separately with details of each case; and

(b) the number of the accused involved in these cases, so far apprehended and what steps are being taken to eliminate such crimes in the trains?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) In the year 2009 and 2010 (upto 28.02.2010) no case of dacoity on the suburban trains running between Delhi and the adjoining towns in the National Capital Region has been reported to Delhi Police, NOIDA Police, Ghaziabad Police and Gurgaon Police. However, one case of murder *vide* FIR No. 156/09 dated 05.11.2009 u/s 302/307/394/397/34 IPC Police Station Old Delhi Railway Station, Delhi has been reported to Delhi Police on a suburban train running from Ghaziabad to Nizamuddin. Three

persons have been arrested and the case is pending trial in the Court. As and when such case/crime is reported, it is duly investigated and the accused persons involved are arrested and prosecuted under the law. Railways is supplementing in controlling the crime by deploying Railway Protection Force.

Undertrial terrorists escaping from police custody

1406. SHRI RAJKUMAR DHOOT: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that many undertrial terrorists have escaped from the custody of police during 2009-10;
- (b) if so, the details thereof;
- (c) how many of them have been recaptured so far; and
- (d) whether any responsibility has been fixed for dereliction of duty against the officers responsible for their safe custody?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) to (d) As per available information no under trial terrorist has escaped from the police custody. However, three Pakistani terrorists who had completed their jail term and were waiting for their deportation at Lampur Detention Centre, New Delhi, escaped from the custody of the escorts. A Magisterial inquiry in this regard is being conducted by Deputy Commissioner/North West on the orders of the Lt. Governor, Delhi. A reward of Rs. 50,000/- has been announced for the apprehension of each of the escapees. Further, a case *vide* FIR No. 3/2010 U/S 14 of Foreigners Act 1946, in P.S. Kotwali has been registered.

RDX and arms unearthed in Barmer

†1407. SHRI LALIT KISHORE CHATURVEDI:
DR. GYAN PRAKASH PILANIA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether in September, 2009 at two places of Barmer district in Rajasthan cache of RDX and arms was unearthed;
- (b) the sources of information and the quantum and types of materials found;
- (c) the manufacturing source of this material;
- (d) despite fencing of Indo-Pak border when and by whom this material was brought;
- (e) whether it is a fact that incidents of such smuggling keep coming and the police either don't arrest those who are involved in this or are unable to arrest them; and
- (f) the brain behind entering into an agreement despite Pak sponsored anti national activities?

†Original notice of the question was received in Hindi.